

Annexure – A : Public Announcement

Sl No	Particulars	Details	
1	Name of Corporate Debtor	M/S Maa Durga Flour Mill (p) Ltd	
2	Date of Incorporation of CD	26/07/1999	
3	Authority under which incorporated/registered	Registrar of companies (ROC)	
4	Corporate Identity No.	U15311OR1999PTC005852	
5	Address of Registered Pffice	Kairapari(Tangi), Kotsahi, Cuttack, pin-754022	
6	Date of closure of Insolvency Resolution Process	28/02/2024	
7	Liquidation commencement date of CD	29/02/2024	
8	Name and registered No. of IP acting as Liquidator	Pradip Kumar Kar, IBBI/IPA-001/IP-P02544/2022-23/14189	
9	Address and e-mail of Liquidator registered with Board	Gopal gaon, po-Srikantha pur, Ps-Town, near Sabitri School, Balasore , Pin-756001. Email: pradipkumar@gmail.com	
10	Address and e-mail to be used for correspondence with Liquidator	Gopal gaon, po-Srikantha pur, Ps-Town, near Sabitri School, Balasore , Pin-756001. Email: pradipkumar@gmail.com	
11	Last date of submission of claim	03/04/2024	

Pradip Kumar Kar
Pradip Kumar Kar

Liquidator

Regd No. IBBI/IPA-001/IP-P02544/22-23/14189

